

CBI Vs M. C. Singhal & ors.

CC No. 361/2019

22.06.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. Bhupesh Narula, Ld. Counsel for A-1, A-3 & A-5.
Sh. Mahesh Saxena, Ld. Counsel for A-2.
Sh. Sidharth Joshi, Ld. Counsel for A-4.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Notices were sent to the counsels on their e-mails and WhatsApp vide order dated 18.06.2020 for today seeking their consent for conducting the proceedings in the case through video conferencing as the case is fixed for arguments on charge.

Ld. Counsel for A-4 has filed written submissions on charge today through e-mail ID of the court.

Ld. Counsel for A-1, A-3 & A-5 submits that area where his office is situated, has been declared containment zone in view of the Covid-19 pandemic and hence he is unable to obtain his file from his office. He seeks 3 weeks' time to file written submissions. On the request of Ld. Counsel for A-1, A-3 & A-5, the matter is adjourned to 21.07.2020 for filing of written submission by Ld. Counsel for A-1, A-3 & A-5

Ld. Counsel for A-2 has also not filed written submissions. He is also requested to file written submissions on or before the next date of hearing.

[Handwritten signature]
22/6/2020

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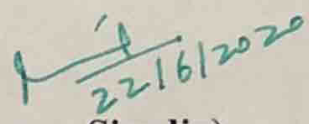
Ld. P.P. for CBI submits that he may be provided the copies of the written submissions filed by Ld. Counsels for the accused and thereafter he may be permitted to file the written submissions on behalf of CBI.

The reader is directed to supply copy of the written submissions filed by the Ld. Counsels for accused persons to Ld. PP for CBI, who shall file his written submissions, thereafter.

Now to come up for filing of written submissions by Ld. Counsel for A-1, A-3 & A-5 and Ld. Counsel for A-2 on charge and consideration on charge through video conferencing on **21.07.2020 at 11.00 AM.**

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
22.06.2020.